List of Creditors subject to approval of Hon'ble NCLT, Chennai Bench.

Under clause (d) of sub - regulation (5) of regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016

	1						I	Ι .	`	built III KS)
Sl.	Category of creditor	Summary		Summary of	f claims admitted	Amount of	Amount of	Amount of	Details in	Remarks, if any
No.			eived		1	contingent	claims	claims	Annexure	
		No. of	Amount	No.	Amount of	claims	rejected	under		
		claims		of	claims			verification		
				claim	admitted					
1	Unpaid Insolvency Resolution Cost	NIL	NIL	1	20,78,252	NIL	NIL	NIL	1	CIRP Process cost incurred till closure of CIRP.
2	Liquidation Cost incurred Till date	NIL	NIL	1	1,28,377	NIL	NIL	NIL	2	NIL
3	Secured financial creditors Unsecured financial creditors	1 2	178,24,06,853 49,80,689	1 2	178,24,06,853 49,73,239	NIL NIL	NIL 7,450	NIL NIL	3 4	NIL Difference between books
4	Chisecured financial ereditors	L		2	47,73,237	TVIL	7,430		7	of account and amount claimed.
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
7	Operational creditors (Government Dues)	1	3,64,100	1	3,64,100	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen, Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
9	Other stakeholders, if any (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Total	4	178,77,51,642	6	178,99,50,821	NIL	7,450	NIL	N/A	NIL

Name of the corporate debtor	SUBHASHRI BIO-ENERGIES PRIVATE LIMITED
Date of commencement of Liquidation Process	28/04/2022
List of creditors as on	Date of approval / order of Hob,ble NCLT, Chennai Bench.

List of Unpaid Insolvency Resolution Cost

Sl. No.	Name of creditor	Identification No.		of claim eived		Details	of claim adn	nitted		Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off	admitted	verification	
1	CIRP Process cost incurred till closure of CIRP.	1 1/1 1	N/A	N/A	20,78,252	CIRP Process cost incurred till closure of CIRP.	N/A	N/A	N/A	N/A	N/A	N/A	N/A	CIRP Process cost incurred till closure of CIRP.
	Total	N/A	N/A	N/A	20,78,252	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A

Name of the corporate debtor	SUBHASHRI BIO-ENERGIES PRIVATE LIMITED
Date of commencement of Liquidation Process	28/04/2022
List of creditors as on	Date of approval / order of Hob,ble NCLT, Chennai Bench.

List of Liquidation Cost incurred Till date

Sl. No.	Name of creditor	Identification No.		of claim eived		Details	of claim adn	nitted		Amount of	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
140.	Creditor	140.	Date of receipt	Amount	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?			dues, that may be set- off	admitted	verification	
1	Cost of Liquidation till the date.	N/A	N/A	N/A	1,28,377	Cost of Liquidation till the date.	N/A	N/A	N/A	N/A	N/A	N/A	N/A	NIL
	Total	N/A	N/A	N/A	1,28,377	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A

Name of the corporate debtor	SUBHASHRI BIO-ENERGIES PRIVATE LIMITED
Date of commencement of Liquidation Process	28/04/2022
List of creditors as on	Date of approval / order of Hob,ble NCLT, Chennai Bench.

List of secured financial creditors

	Name of creditor	Identification No.		ls of claim eceived			Details of cl	aim admitte	d		Amount of	Amount of any mutual	Amount of claims	Amount of claim	Remarks, if any
			Date of receipt		Amount of claim	Nature of	Amount covered by	Amount covered by	Whether related	% of voting share in	continge nt claim	dues, that may be set-	rejected	under verificati	
					admitted	claim	security	guarantee	party?	CoC		off		on	
							interest								
1	Indian Overseas Bank- SARM Branch, Coimbatore		31/05/ 2022	1,78,24,06,853	1,78,24,06,853	FC	1,78,24,06,853	N/A	No	100%	NIL	NIL	NIL	NIL	NIL
	Total			1,78,24,06,853	1,78,24,06,853	FC	1,78,24,06,853	N/A	No	100%	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor	SUBHASHRI BIO-ENERGIES PRIVATE LIMITED
Date of commencement of Liquidation Process	28/04/2022
List of creditors as on	Date of approval / order of Hob,ble NCLT, Chennai Bench.

List of unsecured financial creditors

Sl. No.	Name of creditor	Identification No.		of claim eived		Details	of claim adm	of claim admitted			Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off	admitted	verification	
1	S.Durairaj	Unsecured FC 1	31/05/ 2022	16,64,454	16,57,004	Unsecured Financial Creditor	N/A	Yes	NIL	NIL	NIL	7,450	NIL	Difference in books of accounts
2	D Mallika	Unsecured FC 2	31/05/ 2022	33,16,235	33,16,235	Unsecured Financial Creditor	N/A	Yes	NIL	NIL	NIL	NIL	NIL	NIL
	Total			49,80,689	49,73,239	N/A	N/A	Yes	NIL	NIL	NIL	7450	NIL	NIL

Annexure – 5

Name of the corporate debtor	SUBHASHRI BIO-ENERGIES PRIVATE LIMITED
Date of commencement of Liquidation Process	28/04/2022
List of creditors as on	Date of approval / order of Hob,ble NCLT, Chennai Bench.

List of Operational Creditors (Workmen)

Sl.	Name of	Name	Identification	Details	of claim]	Details of	claim adm	itted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
	representative,	work		Date of	Amount	Amount of	Nature	Whether	% voting share	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim	of	related	in CoC, if		may be			
						admitted	claim	party?	applicable		set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 6

Name of the corporate debtor	SUBHASHRI BIO-ENERGIES PRIVATE LIMITED
Date of commencement of Liquidation Process	28/04/2022
List of creditors as on	Date of approval / order of Hob,ble NCLT, Chennai Bench.

List of Operational creditors (Employees)

Sl.		Name of	Name	Identification	Details	of claim	Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if
No.		authorised	of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
		representative,	emplo		Date of	Amount	Amount of	Nature	Whether	% of voting	claim	dues, that	verification	admitted	
		if any	yee		receipt	claimed	claim	of	related	share in CoC, if		may be set-			
							admitted	claim	party?	applicable		off			
N	IL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor	SUBHASHRI BIO-ENERGIES PRIVATE LIMITED
Date of commencement of Liquidation Process	28/04/2022
List of creditors as on	Date of approval / order of Hob,ble NCLT, Chennai Bench.

List of Operational creditors (Government Dues)

	Name of creditor	Identification No.		of claim eived		Details of claim admitted					Amount	Amount of any	Amount of claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	continge nt claim	mutual dues, that may be set-off	admitted	under verificati on	Ü
1	Office of the Income Tax Officer, Income Tax Department, Government of India, TDS Ward, No.3, Gandhi Road, Selam - 636007, Tamil Nadu, India.		13/07/ 2022	3,64,100	3,64,100	Tax Deducted at Source (TDS) Liability - Statutory Liability.	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 8

Name of the corporate debtor	SUBHASHRI BIO-ENERGIES PRIVATE LIMITED
Date of commencement of Liquidation Process	28/04/2022
List of creditors as on	Date of approval / order of Hob,ble NCLT, Chennai Bench.

List of Operational creditors (other than Workmen, Employees and Government Dues)

Sl.	Name of	Identification	Details	of claim	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
			_		admitted		guarantee	party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor	SUBHASHRI BIO-ENERGIES PRIVATE LIMITED
Date of commencement of Liquidation Process	28/04/2022
List of creditors as on	Date of approval / order of Hob,ble NCLT, Chennai Bench.

Other stakeholders, if any (other than financial creditors and operational creditors)

Sl.	Name of	Identification	Details	of claim	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	rec	eived							mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
					admitted		guarantee	party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL